HIGH COURT OF SIKKIM Record of Proceedings

I.A. No. 01 of 2024 in Cont. Cas(C)/105/2024/(Filing No.)

AITA MAYA GURUNG AND OTHERS

APPLICANTS

VERSUS

THE BRANCH MANAGER,

RESPONDENT

RELIANCE GENERAL INSURANCE COMPANY LTD.

Date: 08.05.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Ms. Tashi Doma Bhutia, Advocate.

Ms. Pritima Sunam, Advocate.

Ms. Pratima Subba Limboo, Advocate.

For Respondent Mr. K. Mittal, Advocate (through VC).

Ms. Anuradha Tamang, Advocate.

ORDER

List this matter on 29-05-2025, along with the connected matter, being I.A. No.01 of 2025, arising out of MAC App. No.02 of 2022.

Judge 08.05.2025

ds/sdl